

**National Company Law Tribunal**

**Allahabad Bench**

CP NO. (IB) 16/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE COMPANY: M/S Noble Alchem Pvt Ltd v/s M/S Modi Industries Ltd  
SECTION OF THE COMPANIES ACT: 9 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
----------------	-------------	--------------------	-----------------------	------------------

1.

2.

**CP No. (IB) 16/ALD/2018**

None for the petitioner.

The present case is filed as a fresh case under section 9 of I & B Code.

The Registry of this Tribunal is directed to make scrutiny of the same and to furnish its report.

Further a formal notice be issued as per the settled practice of this Tribunal to the Corporate Debtor Company to file its reply.

The matter to be listed on 26<sup>th</sup> February, 2018.

Date: 1/02/2018

Typed by  
Jyoti  
(Stenographer)

— Sd —

**H.P. Chaturvedi,  
Member(Judicial)**